



\$~Special Bench-1 to 7, 9 &10

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3891/2021

M/S MANOJ FINVEST PVT. LTD ..... Petitioner

Through: Mr. Salil Kappor, Advocate with  
Ms. Ananya Kapoor and Mr. Sumit  
Lalchandani, Advocates.

versus

PRINCIPAL COMMISSIONER OF  
INCOME-TAX-4 & ORS.

..... Respondents

Through: Mr.Abhishek Maratha, Advocate.

+ W.P.(C) 3973/2021

MUFG BANK LTD ..... Petitioner

Through: Mr. Percy Pardiwalla, Sr.Advocate  
with Mr.Nishant Thakkar, Ms. Jasmin  
Amalsadvale and Mr.Sparsh  
Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. .... Respondents

Through: Mr.Zoheb Hossain, Advocate with  
Mr.Vipul Agarwal and Mr.Parth  
Semwal, Advocates.

+ W.P.(C) 4863/2021

MUFG BANK LTD ..... Petitioner

Through: Mr. Percy Pardiwalla, Sr.Advocate  
with Mr.Nishant Thakkar, Ms. Jasmin  
Amalsadvale and Mr.Sparsh  
Bhargava, Advocates.

versus



COMMISSIONER OF INCOME TAX 2 & ANR. .... Respondents

Through: Mr.Zoheb Hossain, Advocate with  
Mr.Vipul Agarwal and Mr.Parth  
Semwal, Advocates.  
Mr. Ravi Prakash, Advocate with  
Mr. Farman Ali and Ms. Shruti  
Shivkumar, Advocates for UOI.

+ W.P.(C) 4871/2021

MUFG BANK LTD ..... Petitioner

Through: Mr. Percy Pardiwalla, Sr.Advocate  
with Mr.Nishant Thakkar, Ms. Jasmin  
Amalsadvale and Mr.Sparsh  
Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. .... Respondents

Through: Mr.Zoheb Hossain, Advocate with  
Mr.Vipul Agarwal and Mr.Parth  
Semwal, Advocates.  
Mr. Ravi Prakash, Advocate with  
Mr. Farman Ali and Ms. Shruti  
Shivkumar, Advocates for UOI.

+ W.P.(C) 4909/2021

MUFG BANK LTD ..... Petitioner

Through: Mr. Percy Pardiwalla, Sr.Advocate  
with Mr.Nishant Thakkar, Ms. Jasmin  
Amalsadvale and Mr.Sparsh  
Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. .... Respondents

Through: Mr.Zoheb Hossain, Advocate with  
Mr.Vipul Agarwal and Mr.Parth



Semwal, Advocates.

+ W.P.(C) 4920/2021 & CM APPL.15113/2021

ANUP KUMAR MITTAL ..... Petitioner

Through: Mr. Salil Kappor, Advocate with  
Ms. Ananya Kapoor and Mr. Sumit  
Lalchandani, Advocates.

versus

PR COMMISSIONER OF INCOME TAX -20 & ORS... Respondents

Through: Mr.Abhishek Maratha, Advocate.

+ W.P.(C) 6097/2021 & CM APPL.19293/2021

ROSE WOOD BUILDWELL PRIVATE LIMITED ..... Petitioner

Through: Mr. Salil Kappor, Advocate with  
Ms. Ananya Kapoor and Mr. Sumit  
Lalchandani, Advocates.

versus

PR.COMMISSIONER OF INCOME TAX-7 & ORS..... Respondents

Through: Mr. Ruchir Bhatia, Advocate.

+ W.P.(C) 4830/2021

COPAL MARKET RESEARCH LIMITED NOW KNOWN AS  
MOODYS ANALYTICS KNOWLEDGE SERVICES RESEARCH  
(MAURITIUS) LIMITED ..... Petitioner

Through Ms.Kavita Jha, Advocate with  
Mr.Udit Naresh and Mr. Himanshu  
Aggarwal, Advocates.

versus

THE COMMISSIONER OF INCOME TAX 2 INTERNATIONAL  
TAXATION & ORS. .... Respondents

Through Mr.Sanjay Kumar, Sr.Standing



Counsel.

+ W.P.(C) 5831/2021

KAAJAL REAL ESTATE AND CONSULTANTS PRIVATE  
LIMITED THROUGH ITS DIRECTOR

KAAJAL AIJAZ ILMI

..... Petitioner

Through: Mr.Ankit Agarwal, Advocate.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX 4 NEW DELHI  
& ANR.

..... Respondents

Through: Mr. Abhishek Maratha, Advocate.

**CORAM:**

**HON'BLE MR. JUSTICE MANMOHAN**

**HON'BLE MR. JUSTICE NAVIN CHAWLA**

**ORDER**

% **09.03.2022**

Matters are released from part-heard.

List the matters before the Roster Bench on 21<sup>st</sup> April, 2022.

Mr. Percy Pardiwalla, learned senior Advocate is permitted to file fresh written submissions not exceeding three pages along with the judgments that he wishes to rely upon within two weeks.

Parties are given last and final opportunity to complete the pleadings.

**MANMOHAN, J**

**NAVIN CHAWLA, J**

**MARCH 09, 2022**

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